

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 32922/2018

ADDITIONAL CHIEF OFFICER ZILA PANCHAYAT

Petitioner(s)

VERSUS

DEEN MOHAMMAD & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.174767/2018-EXEMPTION FROM FILING
O.T.)

(ONLY OFFICE REPORT ON DEFAULT WILL BE LISTED BEFORE THE HON'BLE
JUDGE IN CHAMBERS)

Date : 19-08-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
[IN CHAMBER]

For Petitioner(s)

Mr. Rohit Amit Sthalekar, AOR

For Respondent(s)

Ms. Garima Prashad, AOR
Mr. Abhay Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue fresh notice to respondent No.1, returnable in
six weeks.

As prayed for, *dasti* service, in addition, is
permitted.

(NIDHI AHUJA)
COURT MASTER (SH)

(SANTOSH KUMAR)
BRANCH OFFICER